

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
WAXSEN LIFESCIENCE PVT. LTD OPERATING IN MANUFACTURING (METALS &
CHEMICALS, AND PRODUCTS THEREOF)
AT MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Waxsen Lifescience Private Limited (CIN- U24297MH2009PTC197046)
2.	Address of the registered office Address of the corresponding office	411, Atlanta Estate, Near Virwani Indl. Estate Western Express Highway, Goregaon (E) MUMBAI City MH 400063 IN 10th Floor, 1003, Zion Z1, Ramdas Road, Near Avalon Hotel, Thaltej, Ahmedabad, Gujarat, 380059
3.	URL of website	No official website
4.	Details of place where majority of fixed assets are located	Plot No. 325/1/2, GIDC Industrial Estate, Panoli, Ankleshwar-394116, Gujarat India
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services	Not Available
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Can be obtain by sending email at cirp.wlpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtain by sending email at cirp.wlpl@gmail.com
10.	Last date for receipt of expression of interest	13-10-2023
11.	Date of issue of provisional list of prospective resolution applicants	23-10-2023
12.	Last date for submission of objections to provisional list	28-10-2023
13.	Process email id to submit EOI	cirp.wlpl@gmail.com



(Handwritten Signature)

Ritesh Prakash Adatiya
Registration Number: 9979845266
B-401, The First, B/h ITC Hotel, B/s
Keshavbaugh Party Plot, Vastrapur,
Ahmedabad-380015. **For M/s Waxsen
Lifescience Private Limited.**

Date: 28-09-2023
Place: Ahmedabad